CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

0A-2109/90 ·

New Delhi this the 3rd day of February, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

- 1. Shri Dhani Ram Sharma, S/o Sh. Khem Karan, R/o 567, Timarpur, Delhi.
- Shri Yash Pal,
 S/o Sh. Lajpat Rai,
 R/o 201/18, Prahlad Nagar,
 Meerut City.
- 3. Shri Gopi Kishan Sharma, S/o Shri Sri Ram, R/o C-6/298, Yamuna Vihar, Delhi.
- 4. Shri Prakash Chand Gupta,
 S/o Sh. Dewan Chand,
 R/o 1/3021, Ram Nagar,
 Mandoli Road, Shahdara,
 Delhi.
- 5. Shri Ashok Kumar Sharma, S/o Shri Sain Dass, working as Head Travelling Ticket Examiner, Northern Railway, New Delhi. ... Applicants

(through Shri S.K. Sawhney, advocate)

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- 1. Union of India through General Manager, Northern Railway, New Delhi.
 - Divisional Railway Manager, Northern Railway, New Delhi.
 - 3. Shri Anil Kumar Sharma,
 -S/o Sh. P.N. Sharma working
 as Head Ticket Collector,
 Northern Railway, Delhi.
 - Sh. Raj Kumar,
 S/o Sh. Babu Ram,
 Jr. Inspector of Ticket,
 under DCTI, Northern Railway,
 New Delhi.
 - 5. Sh. Mahavir Singh, S/o Sh. Sheer Singh, Jr. Inspector of Ticket, Northern Railway under CTI, New Delhi.

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6. Sh. Sheo Choudhary, S/o Sh. Gajadhar Choudhary, Jr. Inspector of Ticket, Northern Railway under CTI, New Delhi.

..... Respondents

(Sh. R.L. Dhawan for official respondents and Sh. B.S. Mainee for private respondents)

ORDER(ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

This original application is being heard on the reqular board. During the course of arguments, it was noticed that two other original applications, namely, OA-98/91 and OA-1219/90 were heard by this Tribunal and orders were passed on 4.12.1996 directing the respondents to varify the number of vacancies available in respect of Head Travelling Examiners in the Delhi Division of Northern Railway as on 1.1.1984. It was also directed that in the event it was found that adequate number of vacancies was available as on 1.1.1984, the present ## applicants should also be adjusted if they are otherwise found eligible against the said posts, in accordance with the rules/instructions on the subject.

The parties appearing in the matter have agreed that **The similar directions can be issued in the matter also.



The present O.A. is disposed of with the following directions:-

√ . (a) The respondents are directed to varify the number of vacancies available in respect of Travelling Ticket Examiners in the Delhi Division as on 1.1.1984. In event it is found adequate number of vacancies of Head Travelling Ticket Examiners were found available on the said date i.e. on 1.1.1984, applicants should also be adjusted against those vacancies, if they are found eligible against, the eligibility The said posts. should be considered as 1.1.1984 only. These adjustments shall be in accordance with the rules/instructions on the subject and in the event they get adjusted those vacancies, they against shall be granted all the benefits that flow out of it;



- (b) They are further directed to complete the exercise within four months from today and intimate the applicants the result of such exercise; &
- (c) A direction is also issued, if
 there is monetary benefit arising
 in such exercise that shall be
 paid to the applicants within two
 months thereafter.

The application is disposed of as aforesaid. No order as to costs.

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(S.P. Biswas)

Member(A)

(Dr. Jose P. Verghese)

Vice-Chairman(J)

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